

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2670
ANSWERED ON:13.03.2013
NEW INSTITUTES
Singh Dr. Raghuvansh Prasad

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of new institutes sanctioned during 2010-11, 2011-12 and 2012-13 by the All India Council for Technical Education (AICTE);
- (b) the number of proposals pending for sanction and their present status;
- (c) the number of institutes that have been sanctioned during the above period especially in Bihar;
- (d) whether the Government has asked AICTE to minimize the sanction procedure keeping in mind the quality of the institutes; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. Shashi Tharoor)

- (a) The All India Council for Technical Education (AICTE) has approved 643, 357 and 201 new institutions during 2010-11, 2011-12 and 2012-13 respectively.
- (b) A total of 287 applications have been received by the AICTE for their approval for the year 2013-14. All the applications are undergoing scrutiny in the AICTE.
- (c) The number of institutions sanctioned by the AICTE in Bihar during 2010-11, 2011-12 and 2012-13 is 0, 8 and 34 respectively.
- (d) & (e) : The AICTE is a statutory autonomous body established by the AICTE Act, 1987, for the proper planning and co-ordinated development of the technical education system throughout the country. The AICTE has introduced e-governance systems for its approval process of establishing new technical institutions to ensure that the entire process of approval is transparent and accountable and also to ensure that the minimum sanctioned procedure is adopted, keeping in mind the need to ensure the quality of the technical institutes.